

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH  
ON THE DAY OF Thursday THE 25th Day Of April 2024  
COURT HALL NO 3 SITTING AT KALABURAGI BENCH, KALABURAGI (AFTER COMPLETION OF VC  
MATTERS OF PRL. BENCH, BENGALURU)  
at 10:30AM  
BEFORE  
THE HON'BLE JUSTICE V.SRISHANANDA**

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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**(MATTERS PERTAIN TO DHARWAD BENCH)  
ORDERS**

1	CRL.P 102050/2023 A/W 1) OFFICE NOTE 2) MEMO FOR WITNESSES FILED BY THE ADVOCATE FOR PETITIONER (MEMO A/W NOTIFICATION FILED BY THE HCGP AND SAME IS K/B) (DATE)	(439, )	JAGADISH PATIL	HCGP
2	CRL.P 100226/2024 A/W OFFICE NOTES. (STATEMENT OF OBJECTIONS FILED BY THE HCGP & SAME IS K/B) (DATE)	(439, )	SRINAND A PACHHAPURE RAJENDRA R PATIL	HCGP

**COURT HALL NO :20**

- 3 CRL.P (482, ) PRASHANT S KADADEVAR  
100259/2024 SANTOSH B KANAL HCGP  
A/W OFFICE NOTE  
NO. 1 AND 2.  
REG : 1) NON-  
COMPLIANCE OF  
OFFICE  
OBJECTION AT  
SL.NO. 1 TO 3.  
2) OFFICE  
OBJECTION AT  
SL.NO. 4 AND 5  
ALONG WITH NOTE  
AT CAUSE TITLE.  
(IVTH TIME)  
(DATE)
- 4 CRL.P (439, ) L S SULLAD  
100362/2024 HCGP: SD  
REG: 1) OFFICE  
NOTE 1 AND 2  
2) NON  
COMPLIANCE OF  
OFFICE OBJECTION  
AT SL NO 1
- 5 CRL.P (439, ) L S SULLAD  
100363/2024 HCGP: SD  
REG: 1) OFFICE  
NOTE 1 AND 2  
2) NON  
COMPLIANCE OF  
OFFICE OBJECTION  
AT SL.NO.1
- 6 CRL.P (439, ) L S SULLAD  
100721/2024 SPP: SD  
REG: 1) NON  
COMPLIANCE OF  
OFFICE OBJECTION  
AT SL.NO.1  
2) OFFICE NOTE 1  
& 2  
(STATEMENT OF  
OBJECTIONS FILED  
BY HCGP K/B)

**HEARING - INTERLOCUTORY APPLN**

**COURT HALL NO :20**

7 MFA 103033/2015 (LAC, ) P V SAMBARGI and  
REG: IA-1/2024 BASAVARAJ S BYAKOD GOVT ADV FOR R1-R3  
FOR CORRECTION  
OF  
JUDGMENT DATED  
31-01-2024  
(AG AND FC KEPT  
BELOW)

8 CRL.P (439, ) SACHCHIDANAND BABAJI  
101067/2024 PATIL P  
REG: IA 1/2024  
FOR DISPENSATION  
2) OFFICE NOTE  
(CIRCULAR  
NO.24/2024 DATED  
7/2/2024)  
(DATE)

**ADMISSION**

9 CRL.P (482, ) R H ANGADI  
101634/2023 HCGP  
A/W OFFICE NOTE  
(DATE)

10 CRL.P (482, ) PRAVEENKUMAR G  
102403/2023 KULKARNI  
A/W IA 1/2023 HCGP FOR R1  
FOR STAY H N GULARADDI FOR R2  
2) OFFICE NOTE  
(DATE)

11 CRL.P (482, ) ANAND R KOLLI  
102483/2023  
A/W IA 1/2023 HCGP FOR R1  
FOR STAY N D GUNDE FOR R2  
2) OFFICE NOTE  
(DATE)

12 CRL.P (482, ) G I GACHCHINAMATH  
103362/2023 HCGP  
A/W 1) IA-1/2023  
FOR STAY.  
2) OFFICE NOTE.  
(DATE)

13 CRL.P (482, ) A S PATIL  
103829/2023  
A/W 1) IA-1/2023 HCGP FOR R1  
FOR STAY R2: SERVED  
2) OFFICE NOTE  
(DATE)

**COURT HALL NO :20**

---END---